

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 1269
TO BE ANSWERED ON 22.12.2017

Rejuvenation of Tawi and Chenab Rivers

1269. SHRI JUGAL KISHORE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any proposal for rejuvenation and development of Tawi and Chenab rivers in Jammu and Kashmir;
- (b) if so, the details thereof; and
- (c) the amount of funds allocated to the State for development/rejuvenation of the said rivers along with the names of the schemes under which these funds have been allocated?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (c) This Ministry supplements the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP) on cost sharing basis between Central Government and the respective State Governments. Various pollution abatement works taken up under NRCP, inter-alia, include interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, community toilet complexes, electric/improved wood crematoria, river front development, etc. Proposals under NRCP are considered for financial assistance subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds.

A project proposal for abatement of pollution for river Tawi at Jammu amounting to Rs. 31.962 crore was received in September, 2017 from the Government of Jammu & Kashmir for financial assistance under NRCP. The proposal was returned back in October, 2017 to the State Government as it was not prepared as per the NRCP Guidelines. No project proposal for river Chenab have been received from the Government of Jammu & Kashmir under the NRCP.
